

Sl. No.	Name of the Project
3.	Darshan Path-Teen Batti
4.	Development of heritage zone 01 Dwarkadhish temple guare
5.	Development of heritage zone 04 Main Processional Street (Darshan Path) from Iskon Gate to Dwarkadhish temple
6.	Development of Bet Dwarka Darshan Circuit
7.	Revitalization of Vegetable Market, Brahma Kund, Hari Kund and Savitri Vav
8.	Installation of CCTV Cameras and Wi-Fi Systems in the identified Heritage Zones

(d) Under the HRIDAY Scheme, funds were not allocated to the cities year-wise; but for the entire Mission period. ₹12.56 crore and ₹9.45 crore was released to Dwarka City during 2017-18 and 2018-19 respectively.

ICT in Smart Cities Mission

1852. DR.ABHISHEK MANU SINGHVI : Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) the details of the Information Technology (IT) and Information Communication Technology (ICT) used in Smart Cities;

(b) the details of the steps taken by Government to ensure data protection in those IT and ICT technologies in Smart Cities; and

(c) the year-wise cost of the technologies implementation till date, since the beginning of the Smart Cities Mission (SCM)?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI) : (a) Smart Cities use Information Technology (IT) and Information Communication Technology (ICT) solutions to address urban challenges across sectors including, *inter alia*, water, waste water, mobility, energy, health, education, solid waste management and environment. These solutions help Smart Cities in data capture, communication, data management, analytics, operations and control.

(b) Recognising the importance of data protection and keeping the personal data of citizens secure and protected/ Ministry of Electronics and Information Technology (MeitY), Government of India had, on 31st July 2017, constituted a Committee

of Experts under the Chairmanship of Justice B N Srikrishna, comprising members from Government, Academia and Industry to study and identify key data protection issues and recommend methods for addressing them.

Following a consultative and participatory approach, the Committee had submitted its report to the Government on July 27, 2018 along with a draft Personal Data Protection Bill. The Ministry of Electronics and Information Technology had placed the report and the draft Bill in public domain and invited comments from all stakeholders.

Further, Ministry of Housing and Urban Affairs the Government in consultation with the Industry (Data Security Council of India, a NASSCOM Initiative) has prepared a Cyber Security Model framework which consists of cyber security requirements that may be necessary to be incorporated while inviting Request for Proposals (RFP) for implementing Information Technology and its Applications as part of the projects in Smart Cities. The Smart Cities Mission of Ministry of Housing and Urban Affairs has also issued this framework through Office Order dated 19th May, 2016 to Principal Secretaries (Urban Development)/ State Mission Directors/Municipal Commissioners, requesting that the above mentioned Model framework may be considered while implementing solutions for setting up Small Cities.

(c) The IT and ICT technologies are being implemented by Smart Cities as part of the projects on 'Smart Solutions'. As reported by the cities in the MIS as of 18th November, 2019, 806 projects worth ₹ 23,762 Crore are at various stages of implementation. Of these, 560 projects worth ₹ 17.838 Crore have been tendered, work orders have been issued for 443 projects worth ₹ 13,601 Crore, 209 projects worth ₹ 5,850 Crore have been completed.

Floods in various states

†1853. SHRI RAMKUMAR VERMA : Will the Minister of HOME AFFAIRS be pleased to state:

(a) the State-wise details of the loss of life and property caused by floods in various States of the country; and

(b) the details of the financial assistance provided by Central Government to various States, the State-wise details thereof?

†Original notice of the question was received in Hindi.